

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**


C.P No 846/2012

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		ABA Builders Ltd.	
Under Section		621A	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISWAL, ADV }
2. AVIK CHOWDHURY, ADV } Pchm

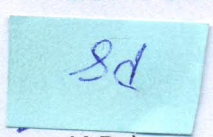

4/1/2018

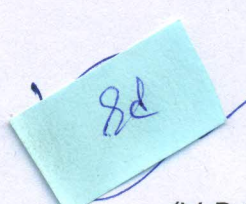
ORDER

Ld. Counsel for the petitioner is present.

ROC report is awaited. Let reminder be issued to ROC, West Bengal for his reply.

List it on 05/03/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)